

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/124/2017
NAME OF THE PETITIONER : NEW HORIZON CREDIT AND INVESTMENT PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Padmanabha

For Petitioner
PCS

Adil

ORDER

PCS representing the petitioner present. No representation on behalf of the respondent. The matter is adjourned for hearing submissions by both the sides.
Put up on 05.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc